

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
CP(IB)/324(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Quippo Oil And Gas Infrastructure Limited
V/s
South Asia Drill Services Private Limited

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the Respondent : Mr. Mayank Shah, Adv.

ORDER

Ld. Counsel for the applicant seeks time to file form-D. He is directed to file the same within two-weeks.

List for further consideration on 21.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)